

Central Administrative Tribunal
Principal Bench

O.A. No. 815 of 1995

(9)

New Delhi, dated this the 1st November, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Ms. Lakshmi Swaminathan, Member (J)

Shri V.P. Rajan,
Junior Accounts Officer,
O/o the Chief Controller of Accounts,
Ministry of Information & Broadcasting,
H Block, Tropical Building,
Cannaught Place,
New Delhi-110001. Applicant

(By Advocate: Shri R.K. Shukla proxy for
Mrs. B. Sunita Rao)

Versus

1. Controller General of Accounts,
Ministry of Finance,
Lok Nayak Bhawan, 7th Floor,
Khan Market, New Delhi.
2. Chief Controller of Accounts,
Ministry of Information & Broadcasting,
Tropical Building, H Block, Cannaught Place,
New Delhi.
3. Chief Controller of Accounts,
Ministry of Commerce,
Udyog Bhawan, New Delhi.
4. Union of India through
Secretary,
Ministry of finance, Dept. of Expenditure,
North Block,
New Delhi-110001. Respondents

(By Advocate: Shri M.K. Gaur proxy for
Shri R.P. Aggarwal)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Shukla prays for permission to withdraw the O.A.
Permission is granted and the O.A. is dismissed as
withdrawn..

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

/GK/

S.R. Adige
(S.R. Adige)
Vice Chairman (A)